

12.56 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INCOME-TAX ACT,
WEALTH-TAX ACT AND CUSTOMS ACT

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
PRANAB KUMAR MUKHERJEE): I
beg to lay on the Table—

(1) A copy each of the following
Notifications (Hindi and English
versions) under section 296 of the
Income-tax Act, 1961:—

(i) The Income-tax (Third
Amendment) Rules, 1974, published
in Notification No. S.O. 567(E) in
Gazette of India, dated the 21st
September, 1974.

(ii) The Income-tax (Fourth
Amendment) Rules, 1974, published
in Notification No. S.O. 615(E) in
Gazette of India, dated the 17th
October, 1974. [*Placed in Library*
See No. LT-8458/74.]

(2) A copy of the Wealth-tax
(Second Amendment) Rules, 1974
(Hindi and English versions) pub-
lished in Notification No. S.O. 599(E)
in Gazette of India, dated the 8th
October, 1974, under sub-section (4)
of section 46 of the Wealth-tax Act,
1957 [*Placed in Library. See No.*
LT-8459/74.]

(3) A copy each of the following
Notifications (Hindi and English ver-
sions) under section 159 of the Cus-
toms Act, 1962:—

(i) G.S.R. 1020 published in Gaz-
ette of India dated the 14th Sep-
tember, 1974 together with an ex-
planatory memorandum.

(ii) G.S.R. 1157, published in
Gazette of India, dated the 19th
October, 1974 together with an ex-
planatory memorandum. [*Placed*
in Library. See No. LT-8460/74.]

NOTIFICATIONS UNDER AIRCRAFT ACT

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI SURENDRA PAL
SINGH): I beg to lay on the table
a copy each of the following Notifi-
cations (Hindi and English versions)
under section 14A of the Aircraft
Act, 1934:—

(1) The Aircraft (Third Amend-
ment) Rules, 1974, published in
Notification No. G.S.R. 1034 in Gaz-
ette of India, dated the 21st Septem-
ber, 1974, together with an expla-
natory note.

(2) The Aircraft (Fourth Amend-
ment) Rules, 1974, published in
Notification No. G.S.R. 1035 in
Gazette of India dated the 21st
September, 1974 together with an
explanatory note. [*Placed in Lib-
rary. See No. LT-8461/74.*]

NOTIFICATION UNDER SEAMEN'S PROVIDENT
FUND ACT

THE MINISTER OF STATE IN
THE MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI): I beg to lay on the Table a
copy of the Seamen's Provident Fund
(Second Amendment) Scheme, 1974
(Hindi and English versions) pub-
lished in Notification No. G.S.R. 1057
in Gazette of India, dated the 28th
September 1974, under section 24 of
the Seamen's Provident Fund Act,
1966. [*Placed in Library. See No.*
LT-8462/74.]

ALUMINIUM (CONTROL) THIRD AMEND-
MENT ORDER, 1974

THE DEPUTY MINISTER IN THE
MINISTRY OF STEEL AND MINES
(SHRI SUKHDEV PRASAD). I beg
to lay on the Table a copy of the
Aluminium (Control) Third Amend-
ment Order, 1974 (Hindi and English
versions) published in Notification
No. S.O. 586(E) in Gazette of India
dated the 3rd October, 1974 under
sub-section (6) of section 3 of the